

STATEMENT SHOWING ACTION TAKEN BY THE GOVERNMENT ON VARIOUS ASSURANCES, PROMISES ETC. GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

अम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री लारंग साय) : मैं लोक सभा के विभिन्न सत्रों में मंत्रियों द्वारा दिये गये

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| (1) विवरण संख्या 27 | . |
| (2) विवरण संख्या 28 | . |
| (3) विवरण संख्या 7 | . |
| (4) विवरण संख्या 5 | . |
| (5) विवरण संख्या 7 | . |
| (6) विवरण संख्या 2 | . |

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| दसवां सत्र: 1974 | } | पांचवीं लोक सभा |
| तेरहवां सत्र 1975 | | |
| सत्रहवां सत्र 1976 | } | छठी लोक सभा |
| पहला सत्र 1977 | | |
| दूसरा सत्र 1977 | | |
| तीसरा सत्र 1977 | | |

[Placed in Library. See No. LT-1550/78].

PAPERS RE: EMPLOYEES PROVIDENT FUND SCHEME

DR. RAM KIRPAL SINHA: I beg to lay on the Table:—

(1) (i) A copy of the Certified Accounts together with the Audit Report thereon (Hindi and English versions) of the Employees' Provident Fund Organisation for the year 1971-72.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-1551/78].

(2) A copy of the Annual Report (Hindi and English versions) for the year 1976-77 on the working of the Employees' Provident Funds Scheme, 1952, the Employees' Family Pension Scheme, 1971 and the Employees' Deposit Linked Insurance Scheme, 1976. [Placed in Library. See No. LT-1552/78].

(3) A copy of Notification No. G.S.R. 1710 published in Gazette of India dated the 24th December, 1977 containing corrigendum to Notification No. G.S.R. 1229 published in

विभिन्न आपवासनों/वचनों तथा की गई प्रति-ज्ञाओं पर सरकार द्वारा की गई कार्यवाही दर्शाने वाले निम्नलिखित विवरण (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :

Gazette of India dated the 17th September, 1977, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library. See No. LT-1553/78].

(4) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:—

(i) The coal Mines Bonus (Amendment) Scheme, 1977 published in Notification No. G.S.R. 1230 in Gazette of India dated the 17th September, 1977, together with a corrigendum thereto published in Notification No. G.S.R. 36 in Gazette of India dated the 7th January, 1978.

(ii) The Assam Coal Mines Bonus (Amendment) Scheme, 1977, published in Notification No. G.S.R. 1233 in Gazette of India dated the 17th September, 1977, together with a corrigendum thereto published in Notification No. G.S.R. 37 in Gazette of India dated the 7th January, 1978.

(iii) The Assam Coal Mines Bonus (Second Amendment)